

LOK SABHA

UNSTARRED QUESTION NO. 3205

TO BE ANSWERED ON 31st December, 2018

LAND TO IIPE

3205. SHRI JAYADEV GALLA:

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether the Government of Andhra Pradesh has given 200 acres of land for Indian Institute of Petroleum Energy (IIPE) and if so, the details thereof;
- (b) whether Rs. 68 crores have been given for land acquisition and construction of boundary wall and if so, the details thereof;
- (c) the time by which the Government is likely to complete the construction of its own campus and provide other infrastructure therein; and
- (d) the status of faculty, allocation, sanction and release of funds for the said project?

ANSWER

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d) : The Government of Andhra Pradesh vide G.O. Ms. No. 499 Revenue (Assgn. II) Dept. dated 09.11.2017 issued orders for alienation of Government land to an extent of Ac 201-80 cents in Survey No. 135 and 241 of Vangali Village, Sabbavaram Mandal, Visakhapatnam District in favour of the Director, Indian Institute of Petroleum and Energy (IIPE), Visakhapatnam for establishment of permanent campus at Visakhapatnam on free of cost duly modifying the G.O. Ms. No. 332 Rev (Assgn.II) Dept. dated 21.07.2016 subject to the conditions as stipulated by the Government time to time. However, the land has not yet been formally handed over to IIPE since some legal issues are pending in the High Court of Judicature of Andhra Pradesh and Telangana.

A sum of Rs. 72.50 crore has been released to IIPE for pre project activities. It takes about two years from the date of handing over of encumbrance free land to provide necessary infrastructure for construction of permanent campus.

As of now, 16 nos. of contractual faculty are working in the IIPE campus. Government has also sanctioned for creation of 100 posts (49 faculty posts+51 non-faculty posts) for IIPE. The First Statutes of Indian Institute of Petroleum and Energy, 2018 under which the recruitment of staff will be done, is under notification. An amount of Rs. 65.00 crore has been allocated to IIPE out of which Rs. 49.00 crore has been released and an amount of Rs.199.40 crore has been funded by promoting Oil CPSUs as Endowment Fund.
